

GOVERNMENT OF WEST BENGAL
FINANCE (AUDIT) DEPARTMENT
325, SARAT CHATTERJEE ROAD, NABANNA,
HOWRAH-711 102

No.578 - F(P2)

Dated, the 11th February, 2021

MEMORANDUM

In view of a sudden call given by a few political parties for a 12 hours' strike/bandh on 12th February, 2021, it has been decided that all State Government Offices including those provided with Grants-in-Aid by the State Government shall remain open and all the employees shall report for duty on that date. It has been decided that no Casual Leave for absence either in the 1st half of the day or in the second half or for the whole day nor any other leave shall be granted to any employee on the said date nor shall there be any exemption on the ground of shift/roster duty allocation.


Now, the Governor has been pleased to decide that absence of employees on those days will be treated as 'dies-non' and no salary will be admissible unless such absence is covered by the following grounds :

- a) Hospitalisation of an employee;
- b) Bereavement in the family;
- c) Severe illness and absence continuing prior to 11th February, 2021;
- d) Employees who had been on Child Care Leave, Maternity Leave, Medical Leave and Earned Leave sanctioned prior to the 11th February, 2021.

It is mentioned here that dislocation/disruption of vehicular traffic will not be a reason for granting leave.

Where the absence is not covered by any of the above mentioned reasons and the leave has not been approved, the same will be treated as 'dies-non' and no salary will be admissible for the abovementioned days.

All Heads of Office/controlling Authorities will take necessary action accordingly in terms of the procedures as notified earlier.


Principal Secretary 11/2/2021
to the Government of West Bengal

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